

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 17.04.2025

NOTICE

Please take notice that the following matters listed in the Court - IV on 03.04.2025, 07.04.2025, 08.04.2025 & 09.04.2025 respectively, were not taken up. The next dates of hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 2212 of 2024 & I.A. No. 8222 of 2024	Krishna Lallubhai Chitalia Vs. State Bank of India & Anr.	03.04.2025	02.05.2025
	(With Defects)			
	Part Heard			
2.	Competition App. (AT) No. 05 of 2021 Part Heard	Tamil Nadu Power Producers Association Vs. Competition Commission of India & Ors.	03.04.2025	02.05.2025
3.	Comp. App. (AT) No. 233 of 2020	Ashwin Khushaldas Banker Vs. Hitesh Chhaganlal Ambalia & Ors.	03.04.2025	09.05.2025
4.	Comp. App. (AT) No. 78 of 2023 & I.A. No. 2179, 2180, 2181 of 2023	Naresh Kumar Vs. National Financial Reporting Authority (NFRA)	03.04.2025	09.05.2025
	(With Defects)			

	1		1	website: <u>www.nciat.mc.in</u>
5.	Comp. App. (AT)	CA Pankaj Kumar Partner SVP &	03.04.2025	09.05.2025
	No. 93 of 2023 &	Associates		
	I.A. No. 2422,	Vs.		
	2423 of 2023	National Financial Reporting Authority		
	2423 01 2023	(NFRA)		
		With		
6.	Comp. App. (AT)	CA Apoorve Bansal	03.04.2025	09.05.2025
	No. 12 of 2024	Vs.		
		National Financial Reporting Authority		
		(NFRA)		
7.	Comp. App. (AT)	Committee of Creditors of Rajesh	03.04.2025	02.05.2025
/.		-	VJ:V 1 :4V4J	02.03.2023
	(Ins) No. 1670-	Business and Leisure Hotels Pvt Ltd		
	1672 of 2024 &	Through Its Member, ICICI Bank Ltd		
	I.A. No. 6090,	Vs.		
	6091, 6092, 6093,	Rajesh Business and Leisure Hotels Pvt		
	6094, 6095, 7531,	Ltd Through Its Resolution Professional		
	7532, 7533 of	& Ors.		
	2024			
	Part Heard			
	Part Heard	With		
8.	Comp App (AT)	Rare Asset Reconstruction Ltd. & Anr.	03.04.2025	02.05.2025
0.	Comp. App. (AT)		03.04.2025	02.05.2025
	(Ins) No. 1675-	Vs.		
	1677 of 2024 &	Rohit Ramesh Mehra & Ors.		
	I.A. No. 6111,			
	6112, 6113, 6114,			
	6115, 6116 7154,			
	7167 of 2024			
	(With Defects)			
	Part Heard	With		
9.	Comp. App. (AT)	Rajesh Business and Leisure Hotels Pvt.	03.04.2025	02.05.2025
	(Ins) No. 1780 -	Ltd. Through its Resolution Professional		
	1782 of 2024 &	Rohit Mehra		
	I.A. No. 6495,	Vs.		
	6496, 6497, 6498,	Rajesh Patel & Ors.		
	6499, 6500 of			
	2024			
	Part Heard			
10.	I.A. No. 1347,	Regional Provident Fund Commissioner	07.04.2025	02.05.2025
	1313 of 2025 in	Vs.		
	Comp. App. (AT)	Kuldeep Verma		
	(Ins) No. 975 of	1 ···		
	2023			
	2023			
	2023			

4.4				Website: <u>www.nclat.nic</u>
11.	Comp. App. (AT)	CA Lavitha Shetty	08.04.2025	09.05.2025
	No. 88 of 2023 &	Vs.		
	I.A. No. 2404,	National Financial Reporting Authority		
	2405 of 2023	(NFRA)		
	Part Heard			
		With		
12.	Comp. App. (AT)	CA Lavitha Shetty	08.04.2025	09.05.2025
	No. 94 of 2023 &	Vs.		
	I.A. No. 2432,	National Financial Reporting Authority		
	2433 of 2023	(NFRA)		
	Part Heard			
13.	Comp. App. (AT)	K Pandeya & Co. & Anr.	08.04.2025	09.05.2025
	No. 193 of 2023	Vs.		
	& I.A. No. 4751,	National Financial Reporting Authority		
	4752, 4753 of	(NFRA)		
	2023			
	Part Heard			
14.	Comp. App. (AT)	Satya Prakash Bagla & Anr.	09.04.2025	16.05.2025
	No. 161 of 2024	Vs.		
	& I.A. No. 3701,	Mrs. Kanta Agarwala & Ors.		
	3702, 3703, 3852,			
	4305, 5932 of			
	2024			
	(With Defects)			
		With		
15.	Comp. App. (AT)	Johnson Kallarachal Abraham	09.04.2025	16.05.2025
	No. 162 of 2024	Vs.		
	& I.A. No. 3718,	Exclusive Capital Ltd. And Ors.		
	3719, 3720 of			
	2024			
	(With Defects)			
		With		
16.	Contempt Case	Satya Prakash Bagla & Anr.	09.04.2025	16.05.2025
	(AT) No. 17 of	Vs.		
	2024 in Comp.	Kanta Agarwala & Ors.		
	App. (AT) No.			
	161 of 2024			

By order of Hon'ble Chairperson -Sd/-Registrar